

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 714/2016

IN THE MATTER OF:

PPPL Construction Pvt. Ltd. & another

.....Petitioner

SECTION : UNDER SECTION 391 to 394 of Companies Act, 2013

Order delivered on 11.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

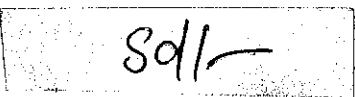
For the Petitioner(s) : Shri Kunal Tandon, Advocate

For the Respondent(s) : Shri Manish Rai, Company Prosecutor for Regional Director
Ms. Chetana Kandpal, Company Prosecutor for Official Liquidator
Shri Zoheb Hossain, Senior Standing Counsel for Income Tax Department
Shri Balkishan Ladhania, Advocate

ORDER

Learned counsel for the petitioner requests for some time to address arguments.

List on 13.07.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

11.07.2017
Vineet